

**Computer Training facility to Journalism Students at Indian Institute of Mass Communication**

5779. SHRI RAMESHWAR PATIDAR:  
Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether students doing journalism in certain language at Indian Institute of Mass Communication are given training on computers whereas students of other language are not provided this facility;

(b) if so, the factual position thereof;

(c) the reason for making such discrimination between the students of different languages and Government's reaction thereto; and

(d) the steps contemplated to provide computer facility to students of other languages?

THE MINISTER OF INFORMATION AND BROADCASTING AND PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) and (b). No Sir. The Institute have acquired the computer system of IBM Compatible Personal Computers with bilingual (Hindi and English) keyboards. Students of both Hindi and English Journalism Courses have been given exposure to word-processing on computer. A beginning has also been made by the Institute to operationalise the English word-processing package and efforts have also been made to get the Hindi software package from the company which supplied the Personal Computers.

(c) Does not arise.

(d) The steps so far taken by the Institute would provide computer facility to students of both Hindi and English Journalism Courses as per the requirements.

**Development of Tourist Places in H.P.**

5780. SHRI K.D. SULTANPURI;  
PROF. PREM KUMAR DHU-  
MAL:

Will the Minister of TOURISM be pleased to state:

(a) whether Government have received any schemes from the Government of Himachal Pradesh regarding development of tourist places; and

(b) if so, the details thereof and the amount proposed to be allocated to the State Government during the current year?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU):

(a) Yes, Sir.

(b) Development of tourism is primarily the responsibility of the State Governments. However, for Central financial assistance, we are yet to receive specific proposals from the State Government for the year 1990-91.

[English]

**I.T.D.C. Hotel in Madras**

5781. SHRI B. RAJARAVI VERMA:  
Will the Minister of TOURISM be pleased to state:

(a) the number of hotels under India Tourism Development Corporation in Madras city;

(b) whether Union Government are considering to set up hotels under India Tourism Development Corporation there and to promote tourism in that region; and

(c) if so, the time by which the decision is likely to be taken in this regard?

THE MINISTER FOR COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): (a) Presently ITDC has no hotel in Madras city.

(b) and (c). The possibility of setting up of a new accommodation unit at Madras is being considered in consultation with the State Government. At this stage it is not feasible to indicate any time frame on the subject.

#### Central Excise duty for Cigarettes

5782. SHRI TARIF SINGH:  
SHRI SHANTILAL PURUSHOTTAM DAS  
PATEL:

Will the Minister of FINANCE be pleased to state:

(a) whether the study group appointed by Government to study a suitable pattern of Central Excise Duty for cigarettes and other items submitted its report in August, 1988:

(b) if so, the details thereof; and

(c) whether the recommendations have been implemented; if not, the reasons therefor?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) to (c). Two study groups were constituted out of the members of the Consultative Committee of the Ministry of Finance to suggest measures for rationalisation and simplification of tax laws, both direct and indirect. The group on indirect taxes submitted its report to the Consultative Committee on the 1st August, 1988. The group, in one of its recommendations, recommended a combination of specific-cum-ad valorem duties rather than purely specific duties. The recommendations was a general one and was not confined to cigarettes alone. The group placed its report before the Consultative Committee and the

Committee recommended that specific rates of duties should be preferred over the ad valorem rates and that these rates should be reviewed periodically. The Committee was informed that the suggestion had been noted and that, in fact, review of specific rates of duties had been carried out in the budget 1989-90.

[Translation]

#### Setting up of a Doordarshan Relay Centre in Ashapuri

5783. PROF. PREM KUMAR DHUMAL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there is any proposal to set up a Doordarshan Relay Centre in Ashapuri, district Kangra (Himachal Pradesh);

(b) if so, the progress made in this regard; and

(c) if not, the reasons therefor?

THE MINISTER OF INFORMATION AND BROADCASTING AND PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) and (b). No, Sir. At present, there is no proposal to set up a TV transmitter at Ashapuri.

(c) Besides the low power TV transmitter functioning at Dharamshala, parts of Kangra district, including Ashapuri, receive TV service from the high power TV transmitters at Kasauli and Jalandhar. Provision of TV service to uncovered areas of the district depends upon availability of resources for the future plans of TV expansion.

#### G.S.I.'s Survey in Mandla (Madhya Pradesh)

5784. SHRI MOHAN LAL JHIKRAM: Will the Minister of STEEL AND MINES be pleased to state: